:8781 Oral Answers JYAISTHA 15, 1884 (SAKA) Oral Answers 8782

Shri Nambiar: May I know whether the Government put concretely this suggestion of setting up two factories, one at Salem and one at Neyveli to the Technical committee or whether the Technical committee had got the idea of this proposal in its mind?

Shri C. Subramaniam: This has been put to the committee by the appropriate authorities.

Industries in Delhi

*1280. Shri Shiv Charan Gupta: Will the Minister of Home Affairs be pleased to state:

(a) the sites that are being developed by Government for industrial purposes in Delhi;

(b) the number of developed plots and where they would be made available for shifting factories industries from conjected areas; and

(c) the factories industries which are proposed to be shifted under this scheme?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

	acres
(a) (i) Jhilmila Tahirpur .	90.00
 (ii) Area enclosed by Lawrence Road, Ring Road and Railway Line to Rohtak 	195-10
(iii) Area of villages Naraina, Tehar and Nangal Raya situated on the west of Railway Line to	
Rewari	310.35
(<i>iv</i>) Okhla area .	575.00
(v) Near Naraina village	129.45
(vi) Near Wazirpur village	184.00

(b) and (c). The details in this regard are being worked out.

Shri Shiv Charan Gupta: May I know what facilities are proposed to be given to the industrialists whose industries are proposed to be shifted here?

Shri Datar: Out of a total of 4000 acres that are really to be developed

so far as the industrial area is concerned, this is the first instalment.

Shri Shiv Charan Gupta: I wanted to know, as regards shifting of factories, what facilities are proposed to be given to them so that they may be in a position to shift the factories.

Shri Datar: To those persons whose lands are being taken, when they are carrying on industrial work, they would be given at certain concession rates.

Shri Shiv Charan Gupta: What are the facilities?

Shri Datar: At concession rates to those whose lands are being taken. To other industrialists, they would be given at auction rates.

Aid to Famine Stricken District of Andhra Pradesh

*1282. Shri Eswara Reddy: Will the Minister of Finance be pleased to state:

(a) whether Government of Andhra Pradesh have requested the Central Government for financial and other assistance for providing relief to the people in the famine stricken district of Anantpur, Andhra Pradesh; and

(b) if so, the amount and nature of assistance given so far?

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat): (a) No, Sir.

(b) Does not arise.

Shri Eswara Reddy: Irrespective of the State Government's request, may I know whether the Centre proposes to do anything in this matter to come to their rescue?

Shri B. R. Bhagat: Although the State Government has not asked for any financial or other help, I may state that the Ministry of Food and Agriculture have during 1960-61 given an additional allocation over and above the Plan. of Rs. 1.4 crores for minor irrigation in the drought affected areas. Also they had stepped up the supply